

191 *Taxation Laws (Amdt)*
Bill (Sc Rep.)

[Shri K. R. Ganesh]

the 5th February, 1972, under section 14A of the Aircraft Act, 1934, together with an explanatory Note. [Placed in Library. See No. LT- 1449/72.]

COMMITTEE ON PUBLIC UNDERTAKINGS

NINTH REPORT

SHRI M. B. RANA (Broach) : I beg to present the Ninth Report of the Committee on Public Undertakings regarding action taken by Government on the recommendations contained in their Sixty-seventh Report (Fourth Lok Sabha) on Production Management in Public Undertakings.

TAXATION LAWS (AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION OF SELECT COMMITTEE REPORT

SHRI PILOO MODY (Godhra) : I beg to move :

"That this House do further extend the time for the presentation of the Report of the Select Committee on the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957, and the Gift-tax Act, 1958 upto the 10th May 1972."

AN HON. MEMBER : 10th May !

MR. SPEAKER : Mr Piloo Mody seldom asks for anything. We should agree to it.

SHRI ATAL BIHARI VAJPAYEE (Gwalior) : I doubt if the work of the Committee will be completed by 10th May. How can they meet during the Session ?

SHRI G. VISWANATHAN (Wandiwash) : It is better we extend the time further.

MARCH 17, 1972 *Comm. on Conduct of Members* 192
during President's Add. (Rep.)

SHRI ATAL BIHARI VAJPAYEE :
Have more time

MR. SPEAKER : Let us believe them.

SHRI G. VISWANATHAN : Let him give an assurance.

MR. SPEAKER : The question is :

"That this House do further extend the time for the presentation of the Report of the Select Committee on the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957 and the Gift-tax Act, 1958 upto the 10th May, 1972."

The motion was adopted

12 22 hrs.

COMMITTEE ON THE CONDUCT OF A MEMBER DURING PRESIDENT'S ADDRESS

EXTENSION OF TIME FOR PRESENTATION OF REPORT

SHRI R. D. BHANDARE (Bombay Central) : I beg to move :

"That this House do further extend the time for the presentation of the Report of the Committee on the Conduct of a Member during President's Address on guidelines for Members on the occasion of the President's Address to Members of Parliament, upto the 15th April, 1972."

SHRI PILOO MODY (Godhra) : One clarification, Sir. Which President's Address ?

SHRI S. M. BANERJEE (Kanpur) : Sir, I am not against this motion for extension of time. But I only want that till the Committee submits its report, there should be no President's Address.

SHRI PILOO MODY: Which President's Address is he referring to ?

MR. SPEAKER : I think I made the observation that they should take note of the recent one also.

SHRI PILOO MODY : Then, it will take another year.

SHRI N. K. P. SALVE (Betul) : Certain delicate constitutional questions are involved.

MR. SPEAKER : They want time upto 15th April 1972. So, they must be about it. If we believed you, then we should believe them also.

SHRI PILOO MODY : No, Sir. This is about the last President's Address. For the one that happened only a few days ago, they want another year.

MR. SPEAKER : I made a reference to it with certain observations in which I happened to mention also that the Committee is seized of the previous one and I hope they will also consider the recent one because the previous one was by only two individuals. This was by a group or party.

SHRI S. M. BANERJEE : Can they consider it *suo motu* ?

MR. SPEAKER : I think we had the consensus over it. When I made that observation, there was a consensus of the House over it and I repeat it again.

Now, the question is :

“That this House do further extend the time for the presentation of the Report of the Committee on the Conduct of a Member during President's Address on guidelines for Members on the occasion of the President's Address to Members of Parliament, upto the 15th April, 1972.”

The motion was adopted.

RAILWAY BUDGET, 1972-73— GENERAL DISCUSSION

MR. SPEAKER : Now, we take up General Discussion on Railway Budget. Mr. Mohammad Ismail.

श्री मोहम्मद इस्माइल (बैरकपुर) : अध्यक्ष महोदय, रेलवे बजट के जनरल डिस्कशन के मोके पर मैं हाउस के सामने चंद एक प्वाइंट मेशन करता हूँ।

पहली बात तो मैं यह कहना चाहूँगा कि हमारे रेलवे मिनिस्टर ने अभी उस रोज रेलवे बजट पेश करते हुए इंडियन रेलवेज के ऐडमिनिस्ट्रेशन और उनकी एकोनामी की एक रोजी पिक्चर पेंट करने की नाकामयाब कोशिश की है। अब यहाँ इस बारे में दो तीन सवाल उठते हैं। पहला सवाल तो यह है कि हमारी रेलवेज जो कि एक पब्लिक सेक्टर है उसमें कुल कितना रुपया लगा है। रेलवेज में ऐक्जुअल बेंच्यु आफ इनवैस्टमेंट्स को एंसेस करने के लिए कोई कोशिश नहीं की गई है ताकि हम लोग इसे आसानी से समझ सकें कि इतना भूलघन है इसका और इतना चर्च होगा लेकिन रेलवेज एक ऐसी जगह है जहाँ पर कोई इसका पता ही नहीं चल सकता है। देश के लोग इस बारे में बिलकुल अंधेरे में है कि हमारी रेलवेज में आखिर कितना पैसा लगा है, कितने की सम्पत्ति है और कितना खर्च हो रहा है। यह तमाम बातें इस बजट और स्पीच में बिलकुल साफ नहीं की गई हैं।

मैं सबसे पहले एक चीज रखना चाहता हूँ कि यह जो इन्होंने रेलवेज का कैपिटल ऐट चांज दिया है यह एक बिलकुल खिचड़ी तरीका है जिसमें मसूर, चने और अरहर आदि की दालें मिली हुई हैं और जैसा समझना चाहें समझ लें। आज हकीकत यह है कि रेलवेज में ओवर-कैपिटलाइजेशन मौजूद है और वह बढ़ते-बढ़ते सन् 1970-71 में 3330.78 करोड़ रुपये हो गया